GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 859

TO BE ANSWERED ON THE 09TH FEBRUARY, 2022/ MAGHA 20, 1943 (SAKA)

CRPF INVOLVEMENT IN LAW AND ORDER OF CHHATTISGARH,

859. SHRI SHAKTISINH GOHIL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether in Chhattisgarh, the CRPF is mainly involved in anti-Maoist operations, and maintenance of law and order, along with the state police;
- (b) whether in a detailed report based on the review of the CRPF's Chhattisgarh-based units over the last two years, it was discovered that a decline in the involvement of senior officers has led to a dip in quality of operations;
- (c) if so, the details thereof;
- (d) whether the involvement of senior officers at the level of commandant and second-in command has considerably decreased; and
- (e) if so, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a): CRPF is involved in anti-Maoist (Left Wing Extremism) operations in Chhattisgarh, in tandem with the State Police.
- (b) & (c): CRPF conducts periodic reviews of all operational activities and based on the outcome thereof, undertakes measures for course correction.
- (d) & (e): It is not true that there is a decrease in operations led by Senior

 Officers at the level of Commandant and Second-in-Command. In fact,

 number of operations led by Senior Officers have increased.